



2026:AHC:46024

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2656 of 2026

Ram Ratan Singh

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rupendra Kumar Mishra
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.2 of 2026

1. By way of correction application, correction has been sought in order dated 23.02.2026, in line no.3 of para-3 for deletion of number '170' while substituting the same with '470'.

2. The correction application is **allowed** accordingly.

February 27, 2026

N.S.Rathour

(Vikas Budhwar,J.)